

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO-830
TO BE ANSWERED ON 09/02/2024

IMPLEMENTATION OF PDMC IN ANDHRA PRADESH

830. SHRI KANAKAMEDALA RAVINDRA KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has fixed any target to bring certain extent of land under Per Drop More Crop (PDMC) scheme in Andhra Pradesh;
- (b) if so, the details thereof;
- (c) whether Government is allocating funds to the farmers of Andhra Pradesh through State Government or its agencies to adopt micro irrigation technologies;
- (d) if so, the details thereof;
- (e) whether any instance of divergence of funds allocated to farmers have been reported to the Government; and
- (f) if so, the details thereof and action taken in this regard?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI ARJUN MUNDA)

(a) & (b): The Department of Agriculture & Farmers Welfare (DA&FW), Government of India is implementing the Centrally Sponsored Scheme (CSS) of Per Drop More Crop (PDMC) in the Country including the State of Andhra Pradesh from the year 2015-16. During 2015-16 to 2021-22, PDMC was implemented as a component of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY). From the year 2022-23, the scheme is being implemented under the Rashtriya Krishi Vikas Yojana (RKVY). PDMC scheme focuses on enhancing water use efficiency at farm level through Micro Irrigation, namely, Drip and Sprinkler Irrigation systems. The PDMC scheme is implemented by the States based on their Annual Action Plan (AAP) approved by the State Level Sanctioning Committee. The State of Andhra Pradesh proposed to cover an area of 13.70 lakh hectare under Micro Irrigation through PDMC from the year 2015-16 to 2023-24 in their Annual Action Plan and 9.23 lakh hectare area has been covered till date.

(c) & (d): Under PDMC Scheme, financial assistance provided to the beneficiaries for installation of micro irrigation system is @ 55% for small and marginal farmers and @ 45% for other farmers which is shared by both Central Government and State Government in the ratio of 60:40 for all States except the North Eastern States, Himalayan States and Union Territories. In case of North Eastern and Himalayan States, ratio of funding between Centre and States is 90:10 whereas in case of Union Territories, 100% funds are provided by Central Government. Central Assistance of Rs.2612.73 crore has been provided by DA&FW to the State Government of Andhra Pradesh from 2015-16 to till date under PDMC Scheme for providing financial assistance to the farmers in the State to adopt micro irrigation technologies.

(e) & (f): No such instance has been reported to the Government.
